

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1533
ANSWERED ON 20/09/2020

DESIGN & QUALITY OF PMAY-G HOUSES

1533. SHRI RAMCHARAN BOHRA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether any efficient mechanism has been evolved by the Ministry to ensure better design and quality of the houses to be built under the Pradhan Mantri Awas Yojana (PMAY);
- (b) if so, the details thereof;
- (c) the steps taken by the Government for capacity development of labourers/workers engaged in construction work;
- (d) the steps taken by the Ministry to expedite the work to achieve the target of the construction of houses?

ANSWER

MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) & (b): The Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) is being implemented from 1st April, 2016 across the country. The following mechanism is in place under PMAY-G to ensure the better design and quality of the houses:

- i. The beneficiaries are being assisted in house construction with a bouquet of house design typologies inclusive of disaster resilient features that are suitable to their local geo-climatic conditions, cultural preferences and availability of construction materials.
- ii. The Ministry with the help of IIT-Delhi, United Nations Development Programme (UNDP) and CSIR-Central Building Research Institute (CSIR-CBRI) undertook state-specific studies in 18 states for the development of house design typologies appropriate to local geo-climatic and cultural context with disaster-resilient feature. As an outcome of the study, Ministry published a compendium of region-specific house designs with the name 'Pahal' which includes 108 house designs for 62 housing zones in 15 States for the use of the beneficiaries.
- iii. The geotagged and time tagged photographs of the houses at different stages of construction, have been linked with the release of subsequent installments of financial assistance leading to evidence-based monitoring. The captured photographs are further being used for reviewing the construction quality/ completion of the houses under PMAY-G.
- iv. To avail the skilled workforce for the construction of quality houses the Ministry has launched the Rural Mason Training (RMT) program under PMAY-G in partnership with the Construction Skill Development Council of India (CSDCI) and National Skill Development Corporation (NSDC).

- v. States are being encouraged to construct demonstration houses on region-specific house design typologies for PMAY-G beneficiaries to visit, experience and opt for. In this regard guidelines also have been issued by the Ministry.
 - vi. To bring about the effective collaboration among the academic / technical institutes and State government under PMAY-G for the technical support in quality construction of the houses and use of alternative construction technologies under PMAY-G, the guidelines have been issued by the Ministry. Accordingly, States are collaborating with the academic/ technical institutes.
 - vii. The quality construction of the houses under PMAY-G is also being reviewed through field visits by the Common Review Mission (CRM) teams, officials from the Ministry, etc.
 - viii. For quality construction of the houses, the States/ UTs have been asked to take necessary steps to ensure the sustained availability of good quality construction materials. On the other hand, building materials manufacturers and suppliers' associations have been asked to keep preparedness for the supply of likely demand of the construction materials in the house construction.
- (c): The steps taken for the capacity building of labour / workers engaged in construction work are as follows-
- i. The Ministry has launched the Rural Mason Training (RMT) program under PMAY-G in partnership with the CSDCI and NSDC.
 - ii. Recognition of Prior Learning (RPL) along with the bridge training activities have also been initiated to ensure certification, career progression, and improvement in wages/income and standards of the rural masons.
 - iii. Presently training is being imparted on the Rural Mason Qualification Pack (QP) which is placed at National Skill Qualification Framework (NSQF).
- (d): The following steps taken by the Ministry to expedite work to achieve targets of construction of houses -
- i. As per Framework for Implementation (FFI) of PMAY-G, the construction of houses should be completed within 12 months from the date of sanction.
 - ii. Timely release of funds to the States/UTs
 - iii. Following up with the States to ensure provision of land to the landless beneficiaries for the house construction.
 - iv. Timely review of sanction of houses to the beneficiaries to ensure sanction of the targeted houses.
 - v. Extra Focus on completion of those houses where 3rd or 2nd installment of funds has been released.
 - vi. Special focus on completion of delayed houses.
 - vii. Issuance of the guidelines to the States/UTs for dealing with the cases of unwilling beneficiaries, death cases and migrant beneficiaries.
 - viii. Cleaning of the Permanent Wait List (PWL) by removing ineligible/ unwilling beneficiaries from the PWL.
 - ix. Timely Allocation & targets to the States/UTs.
 - x. Expeditious resolution of technical issues, if any, faced by the States/UTs.
